

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
SPECIAL BENCH

C.P. No. 689/2016

IN THE MATTER OF:
EMAAR MGF Land Ltd.

.....Petitioner

SECTION : UNDER SECTION 391(2) & 394, 100 to 104

Order delivered on 09.02.2018


Coram:
CHIEF JUSTICE (RTD.) M.M. KUMAR
Hon'ble President

DEEPA KRISHAN
Hon'ble Member (T)

For the Petitioner(s): Mr. Rajeev Goel, Advocate

ORDER

By order of the Bench, the matter is listed for hearing on 16.02.2018.


(Nirmala Vincent)
Court Officer